F.No. 01(03)/Roster/CESTAT/2020 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.1.2020

ORDER NO. 14 of 2020

Hon'ble President is pleased to partially modify the sitting notified vide roster order no. 277/2019 for **CESTAT**, **Hyderabad** for the period from **10.2.2020** to **14.2.2020** as follows.

COURT				PERIOD			WORK ASSIGNED		
Sh.	Ashok	Jindal,	Hon'ble	From	10.2.2020	to	Customs,	Excise	and
Member (Judicial) and Sh. P. V.			14.2.2020			Service '	Tax Div	ision	
	hnical)	Hon'ble	Member				Bench ma	tters	

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order

(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar (Judl.)/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/ Website/Guard File/Office Copy.

Asst. Registrar

F.No. 01(03)/Roster/CESTAT/2020 Customs, Excise & Service Tax Appellate Tribunal West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.1.2020

ORDER NO. 15 of 2020

Hon'ble President is pleased to modify the sitting notified vide roster order no. 80/2019 for CESTAT, Chandigarh for the period from 2.3.2020 to 6.3.2020 as follows.

COURT	PERIOD	WORK ASSIGNED		
Dr. D. M. Misra, Hon'ble Member (J) and Sh. Sanjiv Srivastava, Hon'ble Member (T)	6.3.2020	Customs, Excise and Service Tax Division Bench matters.		

Note:

 Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders".

By order,

(Bineesh Kumar K.S.)

Registrar

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Asst. Registrar